

NOTICE

All concerned are hereby informed that w.e.f. **16th January, 2020** onwards National Company Law Appellate Tribunal (NCLAT) will be functioning in the **2nd & 3rd Floor of Mahanagar Doorsanchar Sadan (M.T.N.L. Building), 9, CGO Complex, Lodhi Road, New Delhi — 110003.**

By the order of Hon'ble Chairperson

-sd/-

Registrar

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 30.01.2020 (THURSDAY)

COURT - II

10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Vijai Pratap Singh, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 680 of 2019	Power 2 SME Pvt. Ltd. Vs. Allied Strips Ltd. With	Pankaj Bhagat	Abhishek Anand-RP Vikas Sharma-R2
2.	Comp. App (AT) (Ins) No. 688 of 2019	Indian Oil Corporation Ltd. Vs. Sandeep Mahajan & Ors.	Rajat Navet	Abhishk Anand-RP Vikas Sharma-R3

10:40 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 579 of 2019	Krishan Kumar Mittal. Vs. GRJ Distributors & Developers Pvt. Ltd.	Achal Gupta	Sandeep Bhuraria Abhishek Anand-RP
2.	Comp. App. (AT) (Ins) No. 1435 of 2019	Sameer Gulati Vs. Salasar Techno Engineering Ltd.	Rajiv Shankar	Anurag Bhatt-RP

For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 137 of 2020	Sunil Amarlal Chawla Vs. Union Bank of India	Shwetank Sailakwal	
4.	Comp. App (AT) (Ins) No. 152 of 2020	Vivek Goel Vs. Pooja Finelease Ltd. & Anr.	Eccha Shukla	

For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 719 of 2019	Rohit Chhabra. Vs. Sushil Kumar Gupta & Anr.	Prachi Johri	Pankaj Jain-R1 Saksham Ahuja- R2
6.	Comp. App. (AT) (Ins) No. 1072 of 2019	Rahul Shukla. Vs. State Bank of India & Ors.	Piyush Singh	Biswajit Dubey- R1 Madhav Kanoria- SBI Abhinav Vashist- RP
7.	Comp. App. (AT) (Ins) No. 1085 of 2019	Deepak Vegpro Pvt. Ltd. Vs. Shree Hari Agro Industries Ltd.	Narendra M. Sharma	R. K. Gupta
8.	Comp. App (AT) (Ins) No. 1117 of 2019	Canara Bank. Vs. Mamta Binani & Ors.	Ridhima Sehgal	Khushboo Aggarwal- R3, Lalit Mohan- RP
9.	Comp. App (AT) (Ins) No. 1119 of 2019	Rupesh Kumar Gupta Vs. Punjab National Bank & Anr.	Shyam Agarwal	Pulkit Goyal-R1 Diksha Goyal-R2
10.	Comp. App. (AT) (Ins) No. 1160 of 2019	State Bank of India & Anr. Vs. Scotts Garments Ltd. & Anr.	Chitranshul A. Sinha	Susheel Cyriac K.V. Balakrishnan-R2
11.	Comp. App. (AT) (Ins) No. 1408 of 2019	Rakesh Kumar Gupta Vs. Mahesh Bansal Interim Resolution Professional & Anr.	S.L. Gupta	Ashok Juneja-RP Shekhar Gupta-R2
12.	Comp. App. (AT) No. 357 of 2019	Lala Saurabh Verma Vs. Technotech Synergy Pvt. Ltd. & Ors.	Pawan Sharma	Mansumyer Singh

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By Order**-sd/-****Registrar**